

(c) The NCC is funded jointly by the Centre and the States /Union Territory Administrations. The expenditure incurred under the relevant Sub Head of account for NCC in the Ministry of Defence budget for the past three years is as below;

1989-90	Rs. 16.04 crores
1990-91	Rs. 15.32 crores
1991-92	Rs. 63.25 crores

For 1989-90 and 1990-91, only expenditure relating to pay and allowances of Associate NCC Officers, clothing for Cadets, camp expenditure etc. were booked against the Sub Head Of account. From 1991-92, all expenditure relating to NCC is being booked under this Sub Head.

The above figures do not include the expenditure incurred by other Ministries in the Centre on NCC in schools/colleges run by them and the expenditure booked by the States in their respective budgets.

Trials of Arjun Tank

1813. DR. ABRAR AHMED:

SHRI SURESH KALMADI:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the recently concluded summer trials on the main battle tank, "Arjun", have confirmed that the tank has major technical problems and needs to undertake further technical trials in 1993 summer;

(b) if so, whether it will effect in any way the production schedule of Arjun tentatively fixed for 1993; and

(c) what steps Government propose to take to meet the situation?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b) No, Sir. The recently concluded summer trials have given very encouraging results. " These trials have proved that the major problems encountered during 1991 trials have been overcome. The minor problems noticed during these trials are being simultaneously attended-to so as

improve the reliability of the tank. 6 Pre-production series tanks are likely to be tried out by the Army for troops trials during 1993 summer. The bulk production of ARJUN will commence after successful completion of troops trials during 1993 summer.

(c) The project is already being very closely monitored by a high powered three tier management structure to overcome any problem arising during development and trial stage.

Setting up of food processing industries in Maharashtra

1814. SHRI SATISH PRADHAN; Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) details of proposals to set up food processing industries received by the Union Government from Maharashtra during last one year, proposals cleared with estimated cost, location and other details:

(b) details of proposals from Maharashtra pending and action taken thereon. and

(c) whether new policy regarding food processing has been formulated to encourage growth of such industry and export promotion: if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b) One proposal for grant of financial assistance to the tune of Rs. 57.10 lakhs was received from the Government of Maharashtra during 1991-92 and the same has been approved. In addition to this, one 100 per cent EOU project relating to pre-coolins of grapes by M/s. Shriram Grapes Cooperative Society Ltd., Pippal-gaon has been approved. Government have also approved a joint venture proposal submitted by M/s. JIMPRCO Ltd., a company incorporated in Honskona having NRI equity share hold of 60 per cent and 40 per cent by M/s. Coca Cola Co., South Asia Holdings, wholly owned subsidiary of the Coca Cola Co of USA with M-s. Britannia Industries

Ltd., Calcutta and a Maharashtra State Government Agency for setting up of a unit for manufacture of processed extruded snacks, processed nut potato chips and non-alcoholic beverage bases/essences in a backward district of Maharashtra by setting up a new company to be known as BRITCO Foods Pvt. Ltd. Reserve Bank of India has granted approval to M/s. Kellogg Company of USA to enter into financial-cum-technical collaboration with proposed Indian company viz., M/s. Kellogg (India) Limited for setting up of cereal processing unit in Raigarh District, Maharashtra under automatic approval schemes.

(c) Yes, Sir. For encouraging the growth of food processing industry Government have placed all food processing industries except brewing and distillation of alcoholic drinks/beverages in the list of priority industries and have liberalised foreign technology agreement, foreign investments, foreign collaborations etc. Government provided fiscal relief by abolishing/reducing excise duties on a large number of processed food items and reducing customs duties on a large number of food processing machinery and equipments. For export promotion, various incentive schemes have been announced and export import policy have been liberalised.

Food Processing units in Bihar

1815. SHRI S. S. AHLUWALIA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have prepared any scheme or action plan for the development and establishment of food processing industries in the State of Bihar;

(b) if no, what are the details thereof;

(c) if answer to (a) above be in the negative whether Government propose to make a survey in Bihar about its suitability for setting up food processing industries in the State and advise the in-industrialists including multinationals to set up food processing units in Bihar; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (d) While this Ministry does not set up food processing units in any State directly, the Ministry has formulated several development plan schemes for providing assistance to State Governments/State Government Organisations/Cooperatives/Joint Sectors/Assisted sectors for setting up, modernisation/diversification of food processing units in any part of the country including State of Bihar. These schemes inter alia include assistance for setting up/enlarging/modernising fruit and vegetable processing units, meat, pork, poultry and egg processing units, fish processing units, cold chain, modernisation of rice hullers food processing training centres and studies including survey and project report preparation for food processing sector. No request has been received from Government of Bihar seeking assistance for survey/studies.

World Bank funds for deep sea fisheries

1816. SHRI KRISHNA KUMAR BIRLA: SHRI MENTAY PADMANABHAM:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Food and Agricultural Organisation of the United Nations has recently recommended to the World Bank to make available funds, for the development of deep sea fisheries in India;

(b) if so, the expected funds Government likely to get from the World Bank;

(c) the details of the plans of the Government to utilise the funds; and

(d) the extent to which the development of deep sea fisheries would be made?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) While forwarding a Report submitted by FAO Consultant on Study of Deep Sea Fisheries Development in India, FAO has intimated that